

Annexure – 3 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Name of the Corporate Debtor: Anuradha Real Estate Developers Private Limited		Date of commencement of CIRP: 11/08/2021										List of creditors as on: 08/01/2022		
Sl No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted (Rs. Lakhs)	Amount of claim under verification (Rs. Lakhs)	Remarks, if any
			Date of receipt	Amount claimed (Rs. Lakhs)	Amount of claim admitted (Rs. In Lakhs)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	DHFL (Dewan housing Finance Corporation LTD)	L65910MH1984PL C032639	02-Nov-21	4863.51	0.00	NA	NA	NA	NA	NA	Nil	0.00	4863.51	*Note

*Note: The claim is under verification as the records of corporate debtor as well as further clarification from suspended management and the that of the claimant leads to contradictory conclusions. Pursuant to the same, RP sought an opinion from Retd. High Court Justice K. A. Puj.

